

Hari Das Biswas-vs-Anima Das

T.S.(M) 71/21

20-09-2022


Petitioner Hari Das Biswas has appeared before the Court and vide petition No. 901/22 prayed to allow him to withdraw the suit.

Heard and perused.

The petitioner has submitted that he along with the respondent would file a fresh suit for divorce on mutual consent. As such, he wants to withdraw the suit.

The petition is allowed. The proceeding is closed.

With this order, this case is disposed of.


Addl. District Judge (FTC),
Sonitpur, Tezpur